

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**

**M.A. No. 67 of 2024**

**IN**

**ORIGINAL APPLICATION NO. 659 OF 2023**

**IN THE MATTER OF:**

Ashish Rawal

... Applicant

Versus

State of UP & Ors.

... Respondents

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**DATED: 15.04.2026**  
**NEW DELHI**

**FILED BY**



**[SAKSHI KAKKAR]**  
**COUNSEL FOR THE RESPONDENT NO. 8**  
**UTTAR PRADESH STATE INDUSTRIAL**  
**AUTHORITY (UPSIDA)**  
**B-11, GROUND FLOOR,**  
**GREATER KAILASH ENCLAVE-1,**  
**NEW DELHI-110048**  
**MOB: 9811116227**  
**EMAIL: [advocate.sakshi@gmail.com](mailto:advocate.sakshi@gmail.com)**

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**

**M.A. No. 67 of 2024**

**IN**

**ORIGINAL APPLICATION NO. 659 OF 2023**

**IN THE MATTER OF:**

Ashish Rawal ... Applicant

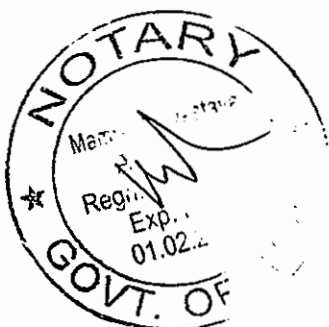
Versus

State of UP & Ors. ... Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 8 UTTAR  
PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY  
(UPSIDA).**

I, Sonu Kumar Pandey S/o Munnar Pandey Aged about 31 years designated as Manager Civil, Construction division -1, Ghaziabad, UPSIDA presently at new Delhi, do hereby solemnly declare and affirm that:

1. That I am the Officer in Charge in captioned Miscellaneous Application and being well conversant with the facts and circumstances of the case as such I am competent to swear this affidavit.



2. That this Hon'ble Tribunal vide order dated 20.03.2025 was pleased to implead the UPSIA as Respondent No.8 as party in the present proceedings.

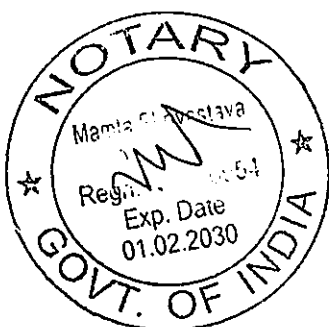
A true copy of the order dated 20.03.2025 passed by this Hon'ble Tribunal is marked and annexed herewith as **Annexure R-1**[From Page No. 5 to 6 to...]

3. That subsequently by order dated 20.01.2026, this Hon'ble Tribunal was pleased to grant time to UPSIDA for filling affidavit.

A true copy of the order dated 20.01.2026 passed by this Hon'ble Tribunal is marked and annexed herewith as **Annexure R-2**[From Page No. 7 to 10 to...]

4. That the captioned matter pertains to the environmental pollution and maintenance with respect to the Ramlila Park situated at village Kadkad Model, Sahibabad Ghaziabad.

5. That though by co-joint reading of notification dated 25.09.2024 as well as by the communication dated 28.10.2024 of Chief Secretary it can be said that UPSIDA is concerned Authority of all the notified industrial units/ township in State of Uttar Pradesh, which falls within industrial area [excluding Abadi land], but in the present case, the area in issue has not been transferred by

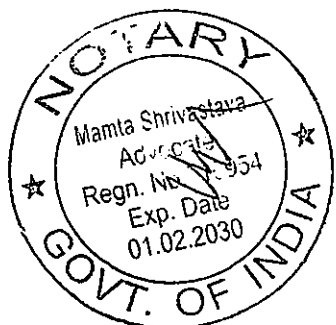


Municipal Corporation to Respondent 8 i.e. UPSIDA as per the procedure till date, regarding which letters have been issued to Municipal Corporation on various occasions such as 08.05.2025, 06.06.2025, 17.06.2025 and 27.10.2025. Even no response has been received by Respondent No.8 to aforesaid communication.

Here it is pertinent to mention that though the area has not been officially/procedurally transferred to UPSIDA by Municipal Corporation, but still UPSIDA is trying to the maintain the park as much as possible and has also taken estimation for the renovation/redevelopment which can be done after obtaining sanction as well as completion transfer of land by Municipal Corporation

A true copy with the translated copy of the letters dated 08.05.2025, 06.06.2025, 17.06.2025 and 27.10.2025 is marked and annexed herewith as **Annexure R-3 [Colly]** [From page No. 11 to 26] and a true copy of the photographs are being marked and annexed herewith as **Annexure R-4 [Colly]** [From Page No. 27 to 32]

6. That here it is pertinent to mention, that just adjoining to the park in issue there is garbage collection point of Nagar Nigam, the said Garbage collection point is not properly maintained by the Nigan due to which various environmental and other issues have been



arisen, therefore UPSIDA through various communications such as 27.10.2025 and 11.11.2025 has requested the Nigam to shift the Garbage collection Point to some other location within ward. A true copy with translated copy of the communication dated 27.10.2025 and 11.11.2025 is marked and annexed herewith as **Annexure R-5 [colly]** [From Page No<sup>33</sup>.to<sup>39</sup>]

- 7. That the contents of this affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.
- 8. That, the annexures / documents filed herewith are true copies of their respective originals.

*[Signature]*  
**DEPONENT**

15 APR 2026

**VERIFICATION**

Verified at New Delhi on this 15<sup>th</sup> day of April 2026 that the contents in the aforesaid affidavit are true and correct to the best of my knowledge and belief.

*[Signature]*  
**DEPONENT**

ATTESTED

*[Signature]*  
MAMTA SHRIVASTAVA  
Notary Delhi R-16954  
Government of India  
Supreme Court of India Complex, New Delhi  
Mobile No - 8809872864  
Register P.G. S.I. No.....13

ATTESTED

*[Signature]*  
NOTARY PUBLIC  
(DELHI INDIA)



15 APR 2026

*Identify the deponent/Executant who has signed in my presence.*

Item No. 20

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 67/2024

In

Original Application No. 659/2023

Ashish Rawal

Applicant

Versus

State of Uttar Pradesh &amp; Ors.

Respondent(s)

Date of hearing: 20.03.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Mr. Bhanwar Pal Singh Jadon, Mr. Harsh Vardhan Singh Rajawat, Ms. Gargi Chaturvedi & Ms. Anjali Sharma, Advocates for UPPCB  
Mr. Vibhav Mishra, Adv. for Municipal Corporation, Ghaziabad (Through VC)

**ORDER**

1. Learned Counsel appearing for Ghaziabad, Municipal Corporation submits that notification dated 25.09.2024 has been issued for handing over the area concerned to Uttar Pradesh State Industrial Development Authority (UPSIDA), therefore, UPSIDA is a necessary party.

2. Hence, we implead the following as additional respondent -

- (i) Respondent no.-8-Chairman, State Industrial Development Authority (UPSIDA), UPSIDA Complex, A-1/4 Lakhanpur Kanpur-208024.

3. Registry is directed to issue notice to the above newly added respondent who will have an opportunity to file reply by way of affidavit at least one week before the next date of hearing.

4. List on 11.07.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 20, 2025  
M.A. No. 67/2024  
In Original Application No. 659/2023  
JG..

Item No. 16

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 67/2024

In

Original Application No. 659/2023

Ashish Rawal

Applicant

Versus

State of Uttar Pradesh &amp; Ors.

Respondent(s)

Date of hearing: 20.01.2026

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: None appeared

Respondents: Mr. Bhanwar Pal Singh Jadon, Ms. Gargi Chaturvedi, Ms. Anjali Sharma, Ms. Disha Tiwari, Ms. Atika Singh & Mr. Shivansh Sharma, Advocates for R - 1, 3 & 6  
Mr. Vibhav Mishra, Adv. for Municipal Corporation, Ghaziabad (Through VC)  
Ms. Sakshi Kakkar, Adv. for UPSIDA

**ORDER**

1. This MA has been registered on the basis of the report submitted by the UP PCB in pursuance to the order of the Tribunal dated 30.10.2023 passed in OA 659/2023. The OA was disposed of recording the complaint of the Applicant about illegal use of the park located at the plot No. A-46, Kadkad Model, Site – I, Industrial Area, Sahibabad, Ghaziabad, Uttar Pradesh. The Tribunal had disposed of the OA directing as under:-

“xxx

xxx

xxx

5. *Considering the surviving grievance, we are of the opinion that the necessary action be taken by Respondent No.3-Member Secretary, UPPCB. Hence, we direct Respondent No.-3, Member Secretary, UPPCB to duly consider the above grievance, carry out the spot inspection, ascertain the truthfulness of the allegations, take necessary action for restoration of the park and against the person responsible for causing damaged, if any, to the said park.*

6. *Let the above exercise be completed within a period of two months from the date of receipts of copy of this order, thereafter action taken report be submitted before the Registrar General of the Tribunal*

*within three months, if found necessary, the matter may be placed before the Court for consideration.”*

2. The Tribunal in the proceeding dated 14.08.2024 had considered the reports submitted by the Member Secretary, UP PCB in pursuance to the directions issued in the OA and had noted that there was no mention about the damage if caused to the park and the restoration/protection of the park and the action taken against the persons responsible for causing damage to the park.

3. The Tribunal subsequently in the proceedings dated 11.07.2025 had noted the reports by the UP PCB and had observed that the Municipal Corporation Ghaziabad (MCG) in compliance affidavit had not reflected, if the deficiencies noted in the report were cured and the damage caused to the park was repaired and the park was restored to its original position. The observations made by the Tribunal in the order 11.07.2025 was as under:-

*“1. The Tribunal by order dated 30.10.2023 passed in OA No. 659/2023 had directed for taking necessary action to restore the park and ensure action against the person responsible for causing damage to the park.*

*2. The latest report of the Uttar Pradesh Pollution Control Board (UPPCB) dated 26.11.2024 reveals that the inspection of the park was conducted by the UPPCB on 28.08.2024 when the following shortcomings were found:*

*“xxx .....xxx.....xxx*

*6. That in compliance to the directions given by the Hon'ble Tribunal dated 14.08.2024, the officials of the UPPCB conducted the inspection of the park in question on 28.08.2024. The status of park as mentioned in attached report is given below:-*

*a) That the park earmarked in the name of Ramlila Park situated at village Kadkad Model, Sahibabad Ghaziabad.*

*b) That the jogging track in the park was found broken at some places.*

*c) That maintenance of park was not satisfactory.*

*d) That solid waste found (daily-used items) like plastic, wrapper etc., inside the park and near the boundary wall.*

e) That five (5) coppice wood (trees) were found fallen in the park but no evidence of cutting was observed.

f) That there was a mis-management of municipal solid waste found in park and near the boundary wall of entry gate.”

3. The report further reveals that subsequently the inspection was done on 14.11.2024 and in that inspection also the following shortcomings were noticed:

- “1. पार्क के अन्दर बाउण्ड्रीवाल के समीप वाकिंग पाथ स्थित है, जो कि विभिन्न जगहों पर क्षतिग्रस्त पाया गया।
2. पार्क के मैन गेट के समीप बाउण्ड्रीवाल से लगा हुआ है। नगरीय ठोस अपशिष्ट अव्यवस्थित रूप से डम्प पाया गया।
3. उक्त पार्क के अन्दर बाउण्ड्रीवाल के किनारे जगह-जगह पर नगरीय ठोस अपशिष्ट एकत्र / डम्प पाया गया तथा साफ-सफाई व्यवस्था उचित नहीं पाई गई।
4. वर्तमान परिदृश्य में उक्त पार्क का रख-रखाव संतोषजनक स्थिति में नहीं है।
5. निरीक्षण के समय लिये गये फोटोग्राफ निम्नवत हैं:-”

4. The MCG has in its reply supported by the affidavit dated 19.01.2026 has taken the stand that the area concerned is not a park but an open space. Even in the open space the illegal dumping of solid waste or garbage is impermissible and it is the responsibility of the jurisdictional local body to keep that area clean, free from garbage and solid waste.

5. Another plea has been raised by the MCG that the area concerned has been transferred to the UPSIDA by notification dated 25.09.2024 (page 164). The area concerned was notified as industrial township and by the communication dated 28.10.2024 issued by the Chief Secretary, State of UP (page 161), the UP SIDA was made responsible for maintaining the said area.

6. Learned counsel appearing for the UPSIDA on instructions has submitted that the area concerned was not transferred to the UPSIDA by MCG. She has sought four weeks' time to place on record the stand of the UPSIDA.

7. In the meanwhile, the UPPCB is directed to calculate the environmental compensation for the period from 30.10.2023 till 28.10.2024 and also calculate the environmental compensation for the period from 29.10.2024 till the time direction of the Tribunal issued in the OA was not complied with and the solid waste from the plot concerned was not cleared and the plot concerned was not restored to its original position. For this purpose, the UP PCB is permitted to carry out the fresh inspection of the site to ascertain the status. Let this exercise be completed within six weeks and fresh report be filed atleast one week before the next date of hearing.

8. List on 16.04.2026.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

January 20, 2026  
M.A. No. 67/2024 in OA No. 659/2023  
A

# उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण

स्वास्थ्य अधिकारी,  
नगर निगम,  
गाजियाबाद।

अनुस्मारक-प्रथम

कार्यालय उप-महाप्रबन्धक(सिविल)  
निर्माण खण्ड-प्रथम,  
मवन संख्या- ए-03, यूपीसीडा  
आवासीय कालोनी, सैक्टर-16,  
शास्त्री नगर, गाजियाबाद-201001  
दूरभाष :-0120- 2791512  
ई-मेल : cd1@upsida.co.in  
GSTIN:-09AAALU1000G1ZF

दिनांक 08/5/25

पत्रांक सं० 267 (i-vii) / यूपीसीडा / डी0जी0एम0(सि0) / सीडी-1 / गा0बाद  
महोदय,

कृपया कार्यालय के पत्रांक 1336 दिनांक 13.02.2025 का सन्दर्भ लेने का कष्ट करें। जिसके द्वारा अवगत कराया गया है कि उ0प्र0शासन के औद्योगिक विकास अनुभाग-4 के शासनादेश संख्या 6285/77-4-24(क0सं0-1783838) दिनांक 28.10.2024 के क्रम में कृपया निम्नलिखित के सम्बन्ध में यूपीसीडा को हस्तांतरित किये जाने वाले यूपीसीडा के 10 औद्योगिक क्षेत्रों के सम्बन्ध में निम्न जानकारी उपलब्ध कराने का कष्ट करें:-

1. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा विभिन्न जगहों पर पार्किंग क्षेत्रों का आवंटन किया गया है, उनकी सूची तथा आवंटन किन दरों पर किया गया है, उनके समस्त प्रपत्र।
2. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी वेडिंग जोन आवंटित किए गए हैं उनकी दरें तथा आवंटन से संबंधित समस्त प्रपत्र।
3. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जहां-जहां तहबाजारी के रूप में धनराशि की वसूली की जा रही है उसकी दरें तथा समस्त प्रपत्र।
4. उपरोक्त 10 औद्योगिक क्षेत्रों में जो भी हरित क्षेत्र(पार्क/ग्रीनबैल्ट)आवंटित किए गए हैं उनसे संबंधित दरें एवं समस्त प्रपत्र।
5. नगर निगम गाजियाबाद द्वारा प्रश्नगत 10 औद्योगिक क्षेत्र में जो भी साप्ताहिक बाजार लगवाये जा रहे हैं उनका अनुमोदन, दरें एवं समस्त प्रपत्र।
6. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी विज्ञापन आवंटित किए गए हैं, उनकी सूची, दरें तथा इनसे संबंधित समस्त प्रपत्र।
7. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जो भी टावर आवंटित किए गए हैं, उनकी सूची दरें तथा उनसे संबंधित समस्त प्रपत्र।
8. इसके अतिरिक्त यदि अन्य कोई आवंटन किया गया हो तो उसकी सूची एवं समस्त प्रपत्र इस सम्बन्ध में आपसे पुनः अनुरोध है, कि उक्त जानकारी प्राथमिकता पर उपलब्ध कराने का कष्ट करें ताकि इस संबंध में आवश्यक कार्यवाही सुनिश्चित की जा सके।

मवदीय

*[Signature]*

(आर0एस0यादव)

उप महाप्रबन्धक(सिविल)

दिनांक 0-8/5/25

पत्रांक सं० 267 (i-vii) / यूपीसीडा / डी0जी0एम0(सि0) / सीडी-1 / गा0बाद  
प्रतिलिपि:-

1. मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
2. नगर आयुक्त महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
3. अपर मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
4. प्रधान महाप्रबन्धक(अभियंत्रण)(आर), महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
5. मुख्य अभियन्ता महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
6. क्षेत्रीय प्रबन्धक, यूपीसीडा, गाजियाबाद को सूचनार्थ।
7. श्री ब्रह्म सिंह/श्री सोनू कुमार पाण्डेय, प्रबन्धक(सिविल) निर्माण खण्ड-प्रथम, यूपीसीडा, गाजियाबाद को आवश्यक कार्यवाही हेतु।

*[Signature]*

उप महाप्रबन्धक(सिविल)

**UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT  
AUTHORITY**

Office of the Deputy General Manager (Civil)  
Construction Division-I  
Building No. A-03, UPSIDA Residential Colony  
Sector-16, Shastri Nagar  
Ghaziabad – 201001  
Phone: 0120-2791512  
E-mail: cd1@upsida.co.in  
GSTIN: 09AAALU1000G1ZF

**The Chief Engineer,  
Municipal Corporation, Ghaziabad.**

**REMINDER FIRST**

Letter No.: 267 (i-vii) /UPSIDA/DGM(C)/CD-1/Gzb      Dated: 08/05/2025

**Respected Sir,**

Kindly refer to this office letter No. 1336 dated 13.02.2025, whereby it was informed that, in pursuance of the Government Order No. 6285/77-4-24 (K.S. No.-1783838) dated 28.10.2024 issued by the Industrial Development Section-4 of the Government of Uttar Pradesh, you are requested to kindly provide the following information in respect of the 10 industrial areas of UPSIDA proposed to be transferred:

1. The list of parking areas allotted at various places by the Municipal Corporation within the said 10 industrial areas, along with the rates at which such allotments have been made, and all related documents.
2. The rates of all vending zones allotted within the said 10 industrial areas and all documents pertaining to such allotments.

3. The rates and all related documents regarding the amounts being collected by the Municipal Corporation in the nature of Tehbazari within the said 10 industrial areas.
4. The rates and all related documents concerning the green areas (parks/green belts) allotted within the said 10 industrial areas.
5. The approvals, rates, and all related documents of the weekly markets being organized by the Municipal Corporation, Ghaziabad, within the said 10 industrial areas.
6. The list of all advertisements allotted within the said 10 industrial areas, along with their rates and all related documents.
7. The list of all towers allotted by the Municipal Corporation within the said 10 industrial areas, along with their rates and all related documents.
8. Details of any other allotments made or any other activities being carried out by the Municipal Corporation, along with all related documents.

In the absence of the aforesaid information, the formal transfer of various areas of UPSIDA is not feasible. Therefore, you are requested to kindly provide the said information on priority so that the transfer-related proceedings may be ensured on priority basis.

Yours faithfully,

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

Letter No.: 267 (i-vii) /UPSIDA/DGM(C)/CD-1/Gzb

Dated: 08/05/2025

**Copy to:**

1. The Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
2. The Municipal Commissioner, Municipal Corporation, Ghaziabad – for information.
3. The Additional Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
4. The General Manager Engineering (R), UPSIDA, Kanpur – for information.
5. The Chief Engineer, Municipal Corporation, Ghaziabad – for information.
6. The Regional Manager, UPSIDA, Ghaziabad – for information.
7. Shri. Brahm Singh / Shri. Sonu Kumar Pandey, Manager (Civil), Construction Division–I, UPSIDA, Ghaziabad – for necessary action.

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

//TRUE TRANSLATED COPY//

# उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण

स्वास्थ्य अधिकारी,  
नगर निगम,  
गाजियाबाद।

अनुस्मारक-द्वितीय

कार्यालय उप-महाप्रबन्धक(सिविल)  
निर्माण खण्ड-प्रथम,  
भवन संख्या- ए-03, यूपीसीडा  
आवासीय कालोनी, सैक्टर-16,  
शास्त्री नगर, गाजियाबाद-201001  
दूरभाष :-0120- 2791512  
ई-मेल : cd1@upsida.co.in  
GSTIN:-09AAALU1000G1ZF  
दिनांक 6/6/25

पत्रांक सं० ५५५ - VII / यूपीसीडा / डी०जी०एम०(सि०) / सीडी-1 / गा०बाद  
महोदय,

कृपया कार्यालय के पत्रांक 267 दिनांक 08.05.2025 एवं पत्रांक 1336 दिनांक 13.02.2025 का सन्दर्भ लेने का कष्ट करें। जिसके द्वारा अवगत कराया गया है कि उ०प्र०शासन के औद्योगिक विकास अनुभाग-4 के शासनादेश संख्या 6285/77-4-24(क०सं०-1783838) दिनांक 28.10.2024 के क्रम में कृपया निम्नलिखित के सम्बन्ध में यूपीसीडा को हस्तांतरित किये जाने वाले यूपीसीडा के 10 औद्योगिक क्षेत्रों के सम्बन्ध में निम्न जानकारी उपलब्ध कराने का कष्ट करें:-

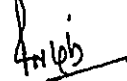
1. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा विभिन्न जगहों पर पार्किंग क्षेत्रों का आवंटन किया गया है, उनकी सूची तथा आवंटन किन दरों पर किया गया है, उनके समस्त प्रपत्र।
2. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी वेंडिंग जोन आवंटित किए गए हैं उनकी दरें तथा आवंटन से संबंधित समस्त प्रपत्र।
3. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जहां-जहां तहबाजारी के रूप में धनराशि की वसूली की जा रही है उसकी दरें तथा समस्त प्रपत्र।
4. उपरोक्त 10 औद्योगिक क्षेत्रों में जो भी हरित क्षेत्र(पार्क/ग्रीनबैल्ट)आवंटित किए गए हैं उनसे संबंधित दरें एवं समस्त प्रपत्र।
5. नगर निगम गाजियाबाद द्वारा प्रश्नगत 10 औद्योगिक क्षेत्र में जो भी साप्ताहिक बाजार लगवाये जा रहे हैं उनका अनुमोदन, दरें एवं समस्त प्रपत्र।
6. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी विज्ञापन आवंटित किए गए हैं, उनकी सूची, दरें तथा इनसे संबंधित समस्त प्रपत्र।
7. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जो भी टावर आवंटित किए गए हैं, उनकी सूची दरें तथा उनसे संबंधित समस्त प्रपत्र।
8. इसके अतिरिक्त यदि अन्य कोई आवंटन किया गया हो तो उसकी सूची एवं समस्त प्रपत्र

उक्त जानकारी के अभाव में औपचारिक रूप से यूपीसीडा के विभिन्न क्षेत्रों का हस्तांतरण सम्भव नहीं हो पा रहा है। अतः आपसे अनुरोध है कि उक्त जानकारी के प्राथमिकता पर उपलब्ध कराने का कष्ट करें, ताकि हस्तांतरण सम्बन्धी कार्यवाही प्राथमिकता पर सुनिश्चित की जा सके।

पत्रांक सं० ५५५ - VII / यूपीसीडा / डी०जी०एम०(सि०) / सीडी-1 / गा०बाद  
प्रतिलिपि:-

1. मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
2. नगर आयुक्त महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
3. अपर मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
4. प्रधान महाप्रबन्धक(अभियंत्रण)(आर), महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
5. मुख्य अभियन्ता महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
6. क्षेत्रीय प्रबन्धक, यूपीसीडा, गाजियाबाद को सूचनार्थ।
7. श्री ब्रह्म सिंह/श्री सोनू कुमार पाण्डेय, प्रबन्धक(सिविल) निर्माण खण्ड-प्रथम, यूपीसीडा, गाजियाबाद को आवश्यक कार्यवाही हेतु।

सुवदीय



(आर०एस०यादव)

उप महाप्रबन्धक(सिविल)

दिनांक

6/6/25

उप महाप्रबन्धक(सिविल)



**UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT  
AUTHORITY**

Office of the Deputy General Manager (Civil)  
Construction Division-I  
Building No. A-03, UPSIDA Residential Colony  
Sector-16, Shastri Nagar  
Ghaziabad – 201001  
Phone: 0120-2791512  
E-mail: cd1@upsida.co.in  
GSTIN: 09AAALU1000G1ZF

**The Chief Engineer,  
Municipal Corporation, Ghaziabad.**

**REMINDER SECOND**

Letter No.: 441-vii /UPSIDA/DGM(C)/CD-1/Gzb      Dated: 06/06/2025

**Respected Sir,**

Kindly refer to this office letter No. 267 dated 08.05.2025 and office letter No. 1336 dated 13.02.2025, whereby it was informed that, in pursuance of the Government Order No. 6285/77-4-24 (K.S. No.-1783838) dated 28.10.2024 issued by the Industrial Development Section-4 of the Government of Uttar Pradesh, you are requested to kindly provide the following information in respect of the 10 industrial areas of UPSIDA proposed to be transferred:

1. The list of parking areas allotted at various places by the Municipal Corporation within the said 10 industrial areas, along with the rates at which such allotments have been made, and all related documents.

2. The rates of all vending zones allotted within the said 10 industrial areas and all documents pertaining to such allotments.
3. The rates and all related documents regarding the amounts being collected by the Municipal Corporation in the nature of Tehbazari within the said 10 industrial areas.
4. The rates and all related documents concerning the green areas (parks/green belts) allotted within the said 10 industrial areas.
5. The approvals, rates, and all related documents of the weekly markets being organized by the Municipal Corporation, Ghaziabad, within the said 10 industrial areas.
6. The list of all advertisements allotted within the said 10 industrial areas, along with their rates and all related documents.
7. The list of all towers allotted by the Municipal Corporation within the said 10 industrial areas, along with their rates and all related documents.
8. Details of any other allotments made or any other activities being carried out by the Municipal Corporation, along with all related documents.

In the absence of the aforesaid information, the formal transfer of various areas of UPSIDA is not feasible. Therefore, you are requested to kindly provide the said information on priority so that the transfer-related proceedings may be ensured on priority basis.

Yours faithfully,

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

Letter No.: 441-vii /UPSIDA/DGM(C)/CD-1/Gzb

Dated: 06/06/2025

**Copy to:**

1. The Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
2. The Municipal Commissioner, Municipal Corporation, Ghaziabad – for information.
3. The Additional Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
4. The General Manager Engineering (R), UPSIDA, Kanpur – for information.
5. The Chief Engineer, Municipal Corporation, Ghaziabad – for information.
6. The Regional Manager, UPSIDA, Ghaziabad – for information.
7. Shri. Brahm Singh / Shri. Sonu Kumar Pandey, Manager (Civil), Construction Division–I, UPSIDA, Ghaziabad – for necessary action.

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

//TRUE TRANSLATED COPY//

# उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण



स्वास्थ्य अधिकारी,  
नगर निगम,  
गाजियाबाद।

अनुस्मारक-तृतीय

कार्यालय उप-महाप्रबन्धक(सिविल)  
निर्माण खण्ड-प्रथम,  
भवन संख्या-ए-03, यूपीसीडा  
आवासीय कालोनी, सैक्टर-16,  
शास्त्री नगर, गाजियाबाद-201001  
दूरभाष :-0120- 2791512  
ई-मेल : cd1@upsida.co.in  
GSTIN:-09AAALU1000G1ZF  
दिनांक 17/6/25

पत्रांक सं० 493/VI/111 / यूपीसीडा / डी0जी0एम0(सि0) / सीडी-1 / गा0बाद  
महोदय,

कृपया कार्यालय के पत्रांक 267 दिनांक 08.05.2025 एवं पत्रांक 1336 दिनांक 13.02.2025 का सन्दर्भ लेने का कष्ट करें। जिसके द्वारा अवगत कराया गया है कि उ0प्र0शासन के औद्योगिक विकास अनुभाग-4 के शासनादेश संख्या 6285/77-4-24(क0सं0-1783838) दिनांक 28.10.2024 के क्रम में कृपया निम्नलिखित के सम्बन्ध में यूपीसीडा को हस्तांतरित किये जाने वाले यूपीसीडा के 10 औद्योगिक क्षेत्रों के सम्बन्ध में निम्न जानकारी उपलब्ध कराने का कष्ट करें:-

1. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा विभिन्न जगहों पर पार्किंग क्षेत्रों का आवंटन किया गया है, उनकी सूची तथा आवंटन किन दरों पर किया गया है, उनके समस्त प्रपत्र।
2. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी वेंडिंग जोन आवंटित किए गए हैं उनकी दरें तथा आवंटन से संबंधित समस्त प्रपत्र।
3. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जहां-जहां तहबाजारी के रूप में धनराशि की वसूली की जा रही है उसकी दरें तथा समस्त प्रपत्र।
4. उपरोक्त 10 औद्योगिक क्षेत्रों में जो भी हरित क्षेत्र(पार्क/ग्रीनबैल्ट)आवंटित किए गए हैं उनसे संबंधित दरें एवं समस्त प्रपत्र।
5. नगर निगम गाजियाबाद द्वारा प्रश्नगत 10 औद्योगिक क्षेत्र में जो भी साप्ताहिक बाजार लगवाये जा रहे हैं उनका अनुमोदन, दरें एवं समस्त प्रपत्र।
6. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी विज्ञापन आवंटित किए गए हैं, उनकी सूची, दरें तथा इनसे संबंधित समस्त प्रपत्र।
7. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जो भी टावर आवंटित किए गए हैं, उनकी सूची दरें तथा उनसे संबंधित समस्त प्रपत्र।
8. जिन-जिन औ0क्षेत्रों में जलापूर्ति नेटवर्क एवं सीवर नेटवर्क तैयार है अथवा संचालित है, उसका विस्तृत विवरण भी उपलब्ध कराने का कष्ट करें।
9. इसके अतिरिक्त यदि अन्य कोई आवंटन किया गया हो अथवा अन्य कोई गतिविधि जो नगर निगम द्वारा की जा रही हो, तो उसके सम्बन्ध में समस्त प्रपत्र।

उक्त जानकारी के अभाव में औपचारिक रूप से यूपीसीडा के विभिन्न क्षेत्रों का हस्तांतरण सम्भव नहीं हो पा रहा है। अतः आपसे अनुरोध है कि उक्त जानकारी के प्राथमिकता पर उपलब्ध कराने का कष्ट करें, ताकि हस्तांतरण सम्बन्धी कार्यवाही प्राथमिकता पर सुनिश्चित की जा सके।

भवदीय

(आर0एस0यादव)

उप महाप्रबन्धक(सिविल)

दिनांक 17/6/25

पत्रांक सं० 493/VI/111 / यूपीसीडा / डी0जी0एम0(सि0) / सीडी-1 / गा0बाद  
प्रतिलिपि:-

1. मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
2. नगर आयुक्त महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
3. अपर मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
4. प्रधान महाप्रबन्धक(आर), महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
5. मुख्य अभियन्ता महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
6. महाप्रबन्धक(जल-कल) महोदय, नगर निगम गाजियाबाद के सूचनार्थ।
7. क्षेत्रीय प्रबन्धक, यूपीसीडा, गाजियाबाद को सूचनार्थ।
8. श्री ब्रह्म सिंह/श्री सोनू कुमार पाण्डेय, प्रबन्धक(सिविल) निर्माण खण्ड-प्रथम, यूपीसीडा, गाजियाबाद को आवश्यक कार्यवाही हेतु।

उप महाप्रबन्धक(सिविल)

**UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT  
AUTHORITY**

Office of the Deputy General Manager (Civil)  
Construction Division-I  
Building No. A-03, UPSIDA Residential Colony  
Sector-16, Shastri Nagar  
Ghaziabad – 201001  
Phone: 0120-2791512  
E-mail: cd1@upsida.co.in  
GSTIN: 09AAALU1000G1ZF

**The Chief Engineer,  
Municipal Corporation, Ghaziabad.**

**REMINDER THIRD**

Letter No.: 493(i–viii)/UPSIDA/DGM(C)/CD-1/Gzb      Dated: 17/06/2025

**Respected Sir,**

Kindly refer to this office letter No. 267 dated 08.05.2025, and letter No. 1336 dated 13.02.2025, whereby it was informed that, in pursuance of the Government Order No. 6285/77-4-24 (K.S. No.-1783838) dated 28.10.2024 issued by the Industrial Development Section-4 of the Government of Uttar Pradesh, you are requested to kindly provide the following information in respect of the 10 industrial areas of UPSIDA proposed to be transferred:

1. The list of parking areas allotted at various places by the Municipal Corporation within the said 10 industrial areas, along with the rates at which such allotments have been made, and all related documents.

2. The rates of all vending zones allotted within the said 10 industrial areas and all documents pertaining to such allotments.
3. The rates and all related documents regarding the amounts being collected by the Municipal Corporation in the nature of Tehbazari within the said 10 industrial areas.
4. The rates and all related documents concerning the green areas (parks/green belts) allotted within the said 10 industrial areas.
5. The approvals, rates, and all related documents of the weekly markets being organized by the Municipal Corporation, Ghaziabad, within the said 10 industrial areas.
6. The list of all advertisements allotted within the said 10 industrial areas, along with their rates and all related documents.
7. The list of all towers allotted by the Municipal Corporation within the said 10 industrial areas, along with their rates and all related documents.
8. A detailed description of the areas where water supply network and sewer network have been established or are operational.
9. Details of any other allotments made or any other activities being carried out by the Municipal Corporation, along with all related documents.

In the absence of the aforesaid information, the formal transfer of various areas of UPSIDA is not feasible. Therefore, you are requested to kindly provide the said information on priority so that the transfer-related proceedings may be ensured on priority basis.

Yours faithfully,

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

Letter No.: 493(i–viii)/UPSIDA/DGM(C)/CD-1/Gzb

Dated: 17/06/2025

**Copy to:**

1. The Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
2. The Municipal Commissioner, Municipal Corporation, Ghaziabad – for information.
3. The Additional Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
4. The Chief Engineer, Municipal Corporation, Ghaziabad – for information.
5. The General Manager (R), UPSIDA, Kanpur – for information.
6. The General Manager (Jal-Kal), Municipal Corporation, Ghaziabad – for information.
7. The Regional Manager, UPSIDA, Ghaziabad – for information.
8. Shri. Brahm Singh / Shri. Sonu Kumar Pandey, Manager (Civil), Construction Division–I, UPSIDA, Ghaziabad – for necessary action.

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

//TRUE TRANSLATED COPY//

# उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण



मुख्य अभियन्ता,  
नगर निगम,  
गाजियाबाद।

अनुस्मारक

कार्यालय उप-निर्माण खण्ड-भवन संख्या-कालोनी, सेक्टर-16, शास्त्री नगर गाजियाबाद-201001  
दूरभाष :- 0120-2791512  
ई-मेल : cd1@upsida.co.in  
GSTIN:-09AAALU1000G1ZF

पत्रांक सं० 1487(i-ix)/यूपीसीडा/डीओजीएमओ(सिओ)/सीडी-1/गा0बाद दिनांक 27/10/25  
महोदय,

कृपया कार्यालय के पत्रांक 493 दिनांक 17.06.2025, पत्रांक 267 दिनांक 08.05.2025, एवं पत्रांक 493 दिनांक 17.06.2025 का सन्दर्भ लेने का कष्ट करें। जिसके द्वारा अवगत कराया गया है कि उ0प्र0शासन के औद्योगिक विकास अनुभाग-4 के शासनादेश संख्या 6285/77-4-24(क0सं0-1783838) दिनांक 28.10.2024 के क्रम में कृपया निम्नलिखित के सम्बन्ध में यूपीसीडा को हस्तांतरित किये जाने वाले यूपीसीडा के 10 औद्योगिक क्षेत्रों के सम्बन्ध में निम्न जानकारी उपलब्ध कराने का कष्ट करें:-

1. प्रश्नगत: 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा विभिन्न जगहों पर पार्किंग क्षेत्रों का आवंटन किया गया है, उनकी सूची तथा आवंटन किन दरों पर किया गया है, उनके समस्त प्रपत्र।
2. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी वेंडिंग जोन आवंटित किए गए हैं उनकी दरें तथा आवंटन से संबंधित समस्त प्रपत्र।
3. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जहां-जहां तहवाजारी के रूप में धनराशि की वसूली की जा रही है उसकी दरें तथा समस्त प्रपत्र।
4. उपरोक्त 10 औद्योगिक क्षेत्रों में जो भी हरित क्षेत्र(पार्क/ग्रीनबैल्ट)आवंटित किए गए हैं उनसे संबंधित दरें एवं समस्त प्रपत्र।
5. नगर निगम गाजियाबाद द्वारा प्रश्नगत 10 औद्योगिक क्षेत्र में जो भी साप्ताहिक बाजार लगवाये जा रहे हैं उनका अनुमोदन, दरें एवं समस्त प्रपत्र।
6. प्रश्नगत 10 औद्योगिक क्षेत्रों में जो भी विज्ञापन आवंटित किए गए हैं, उनकी सूची, दरें तथा इनसे संबंधित समस्त प्रपत्र।
7. प्रश्नगत 10 औद्योगिक क्षेत्रों में नगर निगम द्वारा जो भी टावर आवंटित किए गए हैं, उनकी सूची दरें तथा उनसे संबंधित समस्त प्रपत्र।
8. जिन-जिन औ0क्षेत्रों में जलापूर्ति नेटवर्क एवं सीवर नेटवर्क तैयार है अथवा संचालित है, उसका विस्तृत विवरण भी उपलब्ध कराने का कष्ट करें।
9. इसके अतिरिक्त यदि अन्य कोई आवंटन किया गया हो अथवा अन्य कोई गतिविधि जो नगर निगम द्वारा की जा रही हो, तो उसके सम्बन्ध में समस्त प्रपत्र।

उक्त जानकारी के अभाव में औपचारिक रूप से यूपीसीडा के विभिन्न क्षेत्रों का हस्तांतरण सम्भव नहीं हो पा रहा है। अतः आपसे अनुरोध है कि उक्त जानकारी के प्राथमिकता पर उपलब्ध कराने का कष्ट करें, ताकि हस्तांतरण सम्बन्धी कार्यवाही प्राथमिकता पर सुनिश्चित की जा सके।

भवदीय  
Anub  
(आर0एस0यादव)  
उप महाप्रबन्धक(सिविल)

पत्रांक सं० 1487(i-ix)/यूपीसीडा/डीओजीएमओ(सिओ)/सीडी-1/गा0बाद दिनांक 27/10/25  
प्रतिलिपि:-

1. मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
2. जिलाधिकारी महोदय, जनपद-गाजियाबाद को सूचनार्थ।
3. नगर आयुक्त महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
4. अपर मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
5. प्रधान महाप्रबन्धक, महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
6. महाप्रबन्धक(जल-कल) महोदय, नगर निगम गाजियाबाद के सूचनार्थ।
7. नगर स्वास्थ्य अधिकारी, नगर निगम गाजियाबाद के सूचनार्थ।
8. क्षेत्रीय प्रबन्धक, यूपीसीडा, गाजियाबाद को सूचनार्थ।
9. श्री ब्रह्म सिंह/श्री सोनू कुमार पाण्डेय, प्रबन्धक(सिविल) निर्माण खण्ड-प्रथम, यूपीसीडी गाजियाबाद को आवश्यक कार्यवाही हेतु।

Anub  
उप महाप्रबन्धक(सिविल)

**UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT  
AUTHORITY**

Office of the Deputy General Manager (Civil)  
Construction Division-I  
Building No. A-03, UPSIDA Residential Colony  
Sector-16, Shastri Nagar  
Ghaziabad – 201001  
Phone: 0120-2791512  
E-mail: cd1@upsida.co.in  
GSTIN: 09AAALU1000G1ZF

**The Chief Engineer,  
Municipal Corporation, Ghaziabad.**

**REMINDER**

Letter No.: 1487(i-ix)/UPSIDA/DGM(C)/CD-1/Gzb      Dated: 27/10/2025

**Respected Sir,**

Kindly refer to this office letter No. 493 dated 17.06.2025, letter No. 267 dated 08.05.2025, and letter No. 493 dated 17.06.2025, whereby it was informed that, in pursuance of the Government Order No. 6285/77-4-24 (K.S. No.-1783838) dated 28.10.2024 issued by the Industrial Development Section-4 of the Government of Uttar Pradesh, you are requested to kindly provide the following information in respect of the 10 industrial areas of UPSIDA proposed to be transferred:

1. The list of parking areas allotted at various places by the Municipal Corporation within the said 10 industrial areas, along with the rates at which such allotments have been made, and all related documents.

2. The rates of all vending zones allotted within the said 10 industrial areas and all documents pertaining to such allotments.
3. The rates and all related documents regarding the amounts being collected by the Municipal Corporation in the nature of Tehbazari within the said 10 industrial areas.
4. The rates and all related documents concerning the green areas (parks/green belts) allotted within the said 10 industrial areas.
5. The approvals, rates, and all related documents of the weekly markets being organized by the Municipal Corporation, Ghaziabad, within the said 10 industrial areas.
6. The list of all advertisements allotted within the said 10 industrial areas, along with their rates and all related documents.
7. The list of all towers allotted by the Municipal Corporation within the said 10 industrial areas, along with their rates and all related documents.
8. A detailed description of the areas where water supply network and sewer network have been established or are operational.
9. Details of any other allotments made or any other activities being carried out by the Municipal Corporation, along with all related documents.

In the absence of the aforesaid information, the formal transfer of various areas of UPSIDA is not feasible. Therefore, you are requested to kindly provide the said information on priority so that the transfer-related proceedings may be ensured on priority basis.

Yours faithfully,

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

Letter No.: 1487(i-ix)/UPSIDA/DGM(C)/CD-1/Gzb Dated: 27/10/2025

**Copy to:**

1. The Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
2. The District Magistrate, District Ghaziabad – for information.
3. The Municipal Commissioner, Municipal Corporation, Ghaziabad – for information.
4. The Additional Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
5. The General Manager, UPSIDA, Kanpur – for information.
6. The General Manager (Jal-Kal), Municipal Corporation, Ghaziabad – for information.
7. The Municipal Health Officer, Municipal Corporation, Ghaziabad – for information.
8. The Regional Manager, UPSIDA, Ghaziabad – for information.
9. Shri. Brahm Singh / Shri. Sonu Kumar Pandey, Manager (Civil), Construction Division–I, UPSIDA, Ghaziabad – for necessary action.

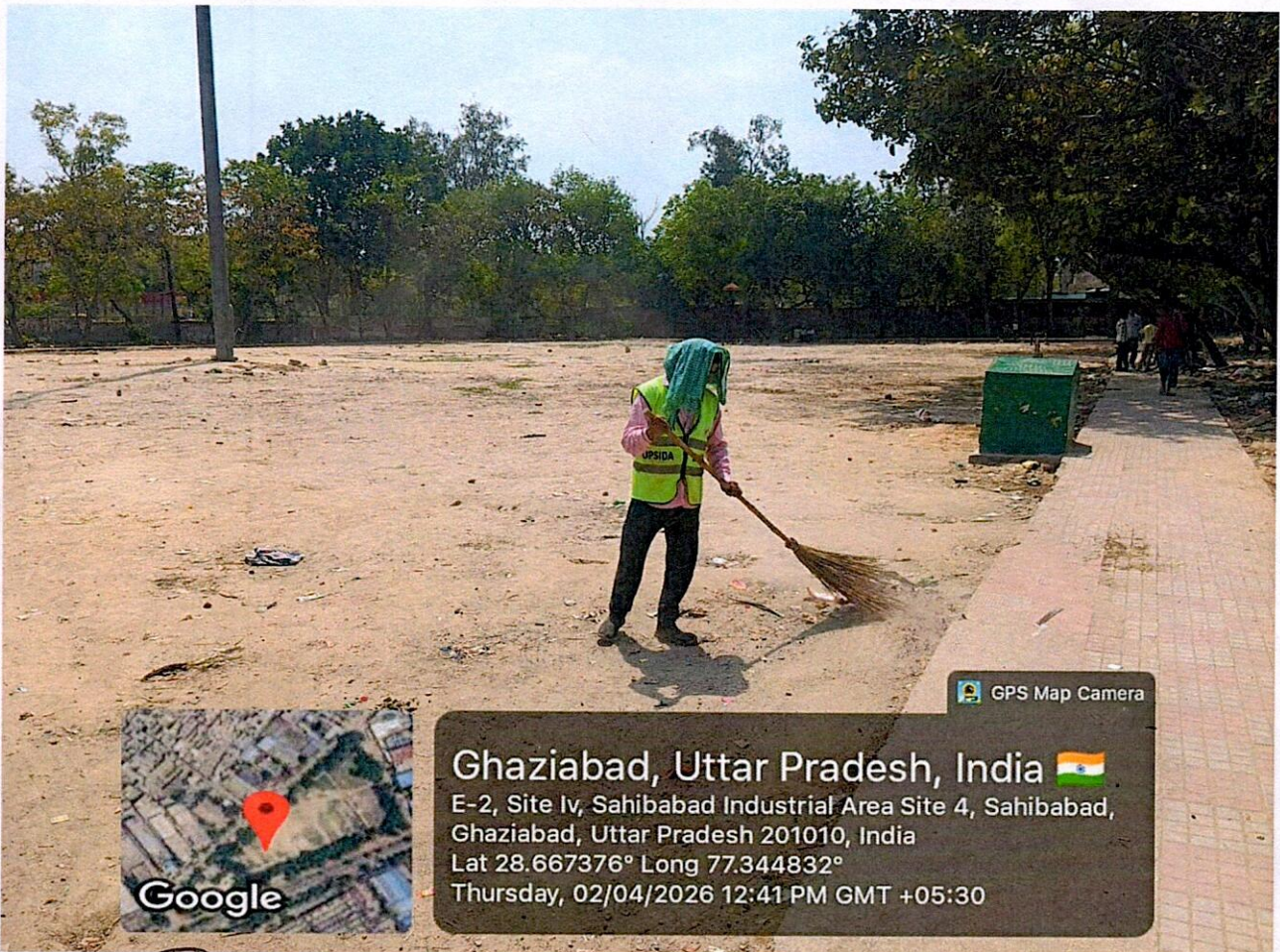
//SD//

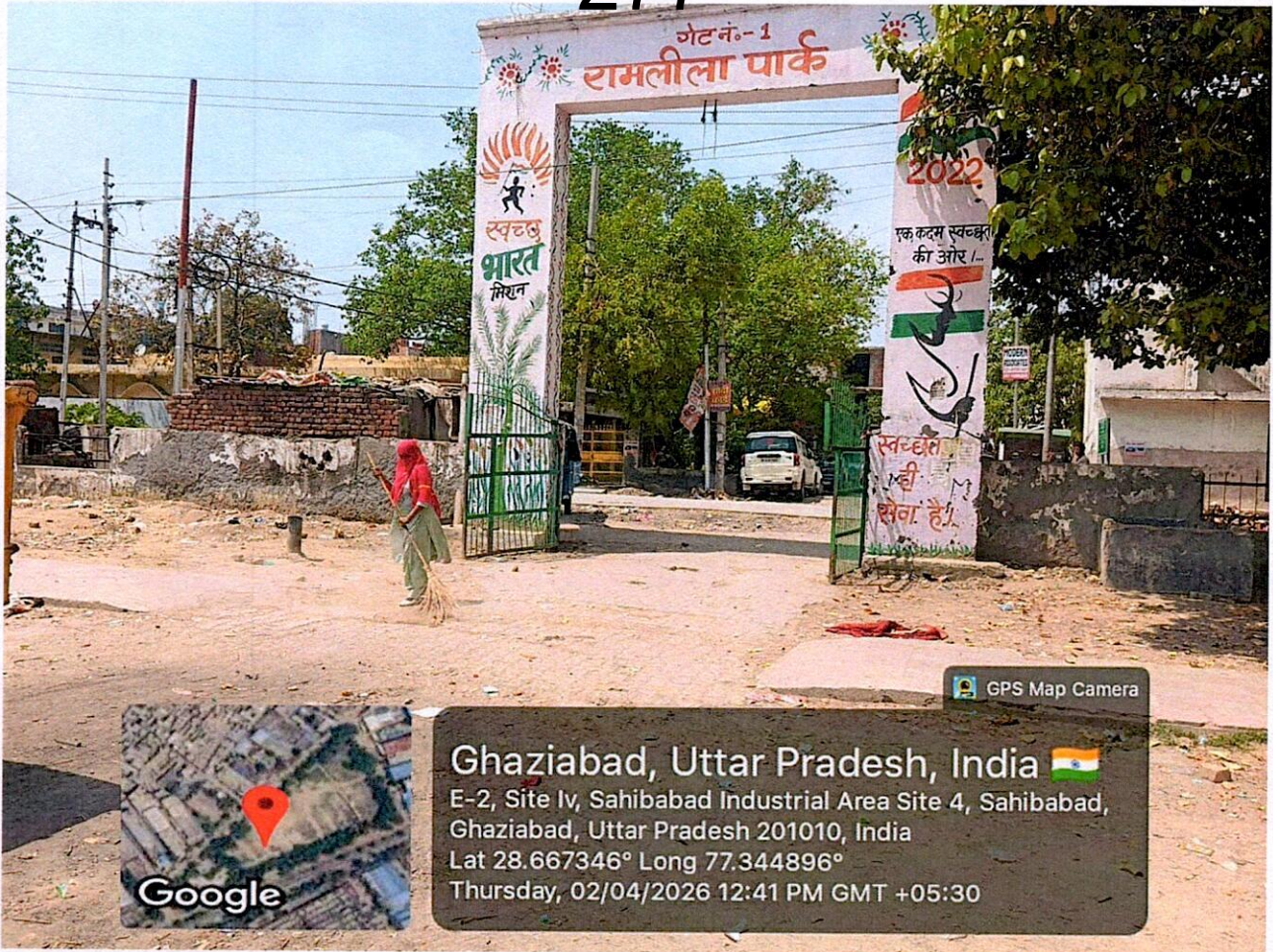
(R.S. Yadav)

Deputy General Manager (Civil)

//TRUE TRANSLATED COPY//

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GPS Map Camera



Google

Ghaziabad, Uttar Pradesh, India 🇮🇳

E-2, Site Iv, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India

Lat 28.667346° Long 77.344896°

Thursday, 02/04/2026 12:41 PM GMT +05:30



GPS Map Camera



Google

Ghaziabad, Uttar Pradesh, India 🇮🇳

E-2, Site Iv, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India

Lat 28.66723° Long 77.34478°

Friday, 03/04/2026 02:24 PM GMT +05:30



Google

GPS Map Camera

Ghaziabad, Uttar Pradesh, India 🇮🇳

M88w+v2g Ram Lila Park, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India

Lat 28.666818° Long 77.344945°

Saturday, 04/04/2026 08:40 AM GMT +05:30



Google

GPS Map Camera

Ghaziabad, Uttar Pradesh, India 🇮🇳

E-2, Site Iv, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India


Lat 28.667392° Long 77.344903°

Thursday, 02/04/2026 12:44 PM GMT +05:30

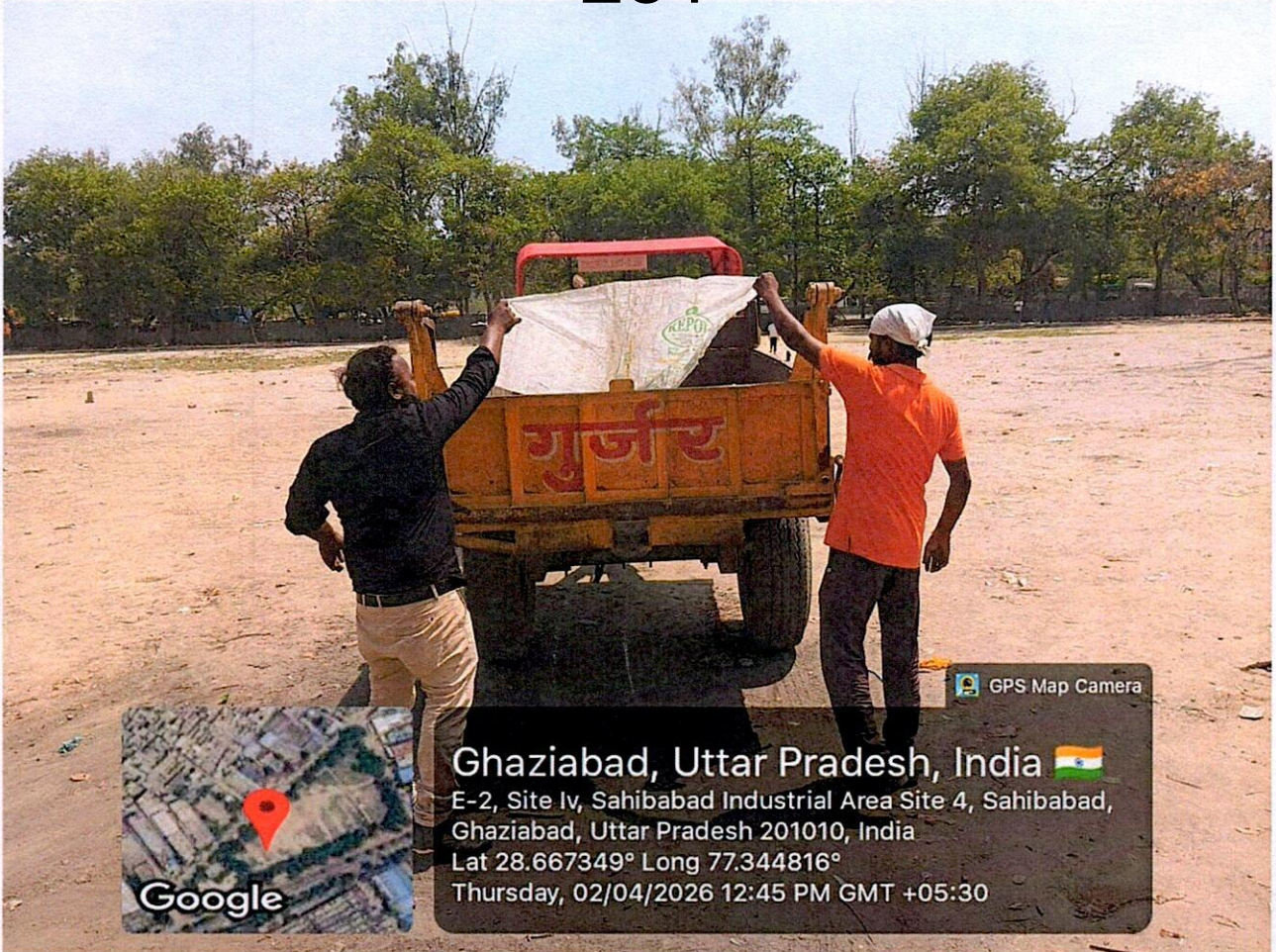


GPS Map Camera



Ghaziabad, Uttar Pradesh, India   
E-2, Site Iv, Sahibabad Industrial Area Site 4, Sahibabad,  
Ghaziabad, Uttar Pradesh 201010, India  
Lat 28.667254° Long 77.344817°  
Friday, 03/04/2026 02:22 PM GMT +05:30





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UPSIDA

ANNEXURE R-5 [COLLY] 33

# उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण

नगर स्वास्थ्य अधिकारी,  
नगर निगम,  
गाजियाबाद।

कार्यालय उप-महाप्रबन्धक(सिविल)  
निर्माण खण्ड-प्रथम,  
मवन संख्या- ए-03, यूपीसीडा आवासीय  
कालोनी, सैक्टर-16, शास्त्री नगर  
गाजियाबाद-201001  
दूरभाष :-0120- 2791512  
ई-मेल : cd1@upsida.co.in  
GSTIN:-09AAALU1000G1ZF

दिनांक 27/10/20

पत्रांक सं० 1497-IX/यूपीसीडा/डी0जी0एम0(सि0)/सीडी-1/गा0बाद

महोदय,

कृपया अवगत कराना है कि प्राधिकरण द्वारा विकसित किये गये औद्योगिक क्षेत्र साहिबाबाद साइट-4 गाजियाबाद के अन्तर्गत ग्राम-कड़कड़ मॉडल के ग्रामवासियों द्वारा कूड़ा डाला जाता है। जिस हेतु नगर निगम गाजियाबाद को औद्योगिक क्षेत्र के अन्तर्गत स्थान चिन्हित कर स्थल निरीक्षण भी कराया गया था।

ग्रामवासियों के द्वारा कूड़े को औद्योगिक क्षेत्र के अन्तर्गत डाले जाने एवं नगर निगम गाजियाबाद द्वारा समय से कूड़ा ना उठाये जाने के कारण स्थिति भयावह हो जाती है। जिससे औद्योगिक क्षेत्र के उद्यमियों में अत्याधिक रोष व्याप्त है एवं उच्चाधिकारियों द्वारा भी गहरी अप्रसन्नता व्यक्त की जा रही है।

इस सम्बन्ध में आपसे अनुरोध है कि कृपया उक्त एकत्रित कूड़े को तत्काल साफ कराये जाने एवं कूड़ाघर बनाये जाने हेतु वार्ड के अन्तर्गत चयनित स्थल पर कूड़ा घर बनाये जाने हेतु आवश्यक कार्यवाही सुनिश्चित कराने का कष्ट करें।

भवदीय

(आर0एस0यादव)

उप महाप्रबन्धक(सिविल)

पत्रांक सं० /यूपीसीडा/डी0जी0एम0(सि0)/सीडी-1/गा0बाद दिनांक  
प्रतिलिपि:-

1. मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
2. जिलाधिकारी महोदय, जनपद-गाजियाबाद को सूचनार्थ।
3. नगर आयुक्त महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
4. अपर मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
5. प्रधान महाप्रबन्धक, महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
6. मुख्य अभियन्ता महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
7. महाप्रबन्धक(सिविल), महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
8. क्षेत्रीय प्रबन्धक, यूपीसीडा, गाजियाबाद को सूचनार्थ।
9. श्री सोनू कुमार पाण्डेय, प्रबन्धक(सिविल) निर्माण खण्ड-प्रथम, यूपीसीडा, गाजियाबाद को आवश्यक कार्यवाही हेतु।

भवदीय

(आर0एस0यादव)

उप महाप्रबन्धक(सिविल)

**UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT  
AUTHORITY**

Office of the Deputy General Manager (Civil)

Construction Division–I

Building No. A-03, UPSIDA Residential Colony

Sector-16, Shastri Nagar

Ghaziabad – 201001

Phone: 0120-2791512

E-mail: cd1@upsida.co.in

GSTIN: 09AAALU1000G1ZF

**The Municipal Health Officer,  
Municipal Corporation, Ghaziabad.**

Letter No.: 1497-ix/UPSIDA/DGM(C)/CD-1/Gzb

Dated: 27/10/2025

**Respected Sir,**

It is to inform that within the industrial area Sahibabad Site-4, Ghaziabad, developed by the Authority, the residents of Village Kadkad Model are dumping garbage within the said industrial area. For this purpose, a site within the industrial area had been identified for the Municipal Corporation, Ghaziabad, and a site inspection had also been conducted accordingly.

It is further submitted that due to the dumping of garbage by the villagers within the industrial area and the failure of the Municipal Corporation, Ghaziabad, to lift the garbage in a timely manner, the situation becomes grave and alarming. Consequently, there is widespread resentment among

the entrepreneurs of the industrial area, and serious displeasure has also been expressed by higher authorities.

In this regard, you are requested to kindly ensure immediate clearance of the accumulated garbage and to take necessary action for the construction of a garbage collection site at the location selected within the concerned ward.

Yours faithfully,

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

Letter No.: \_\_\_\_\_ / UPSIDA / DGM(C) / CD-1 / Gzb

Dated: \_\_\_\_\_

**Copy to:**

1. The Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
2. The District Magistrate, District Ghaziabad – for information.
3. The Municipal Commissioner, Municipal Corporation, Ghaziabad – for information.
4. The Additional Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
5. The General Manager, UPSIDA, Kanpur – for information.
6. The Chief Engineer, Municipal Corporation, Ghaziabad – for information.
7. The General Manager (Civil), UPSIDA, Kanpur – for information.
8. The Regional Manager, UPSIDA, Ghaziabad – for information.
9. Shri. Sonu Kumar Pandey, Manager (Civil), Construction Division–I, UPSIDA, Ghaziabad – for necessary action.

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

*Sakshi*

//TRUE TRANSLATED COPY//

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उत्तर प्रदेश राज्य औद्योगिक  
विकास प्राधिकरण

नगर स्वास्थ्य अधिकारी,  
नगर निगम,  
गाजियाबाद।

अनुस्मारक

कार्यालय उप-महाप्रबन्धक(सिविल)  
निर्माण खण्ड-प्रथम,  
भवन संख्या-ए-03, यूपीसीडा आवासीय  
कालोनी, सैक्टर-16, शास्त्री नगर  
गाजियाबाद-201001  
दूरभाष :-0120- 2791512  
ई-मेल : cd1@upsida.co.in  
GSTIN:-09AAALU1000G1ZF

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पत्रांक सं० 1609(i-ix)/यूपीसीडा/डी0जी0एम0(सि0)/सीडी-1/गा0बाद

दिनांक 11/11/25

महोदय,

कृपया इस कार्यालय के पत्रांक 1497 दिनांक 27.10.2025 का सन्दर्भ लेने का कष्ट करें, जिसके द्वारा अवगत कराया गया है कि प्राधिकरण द्वारा विकसित किये गये औद्योगिक क्षेत्र साहिबाबाद साइट-4 गाजियाबाद के अन्तर्गत ग्राम-कड़कड़ मॉडल के ग्रामवासियों द्वारा कूड़ा डाला जाता है। जिस हेतु नगर निगम गाजियाबाद को औद्योगिक क्षेत्र के अन्तर्गत स्थान चिन्हित कर स्थल निरीक्षण भी कराया गया था।

ग्रामवासियों के द्वारा कूड़े को औद्योगिक क्षेत्र के अन्तर्गत डाले जाने एवं नगर निगम गाजियाबाद द्वारा समय से कूड़ा ना उठाये जाने के कारण स्थिति भयावह हो जाती है। जिससे औद्योगिक क्षेत्र के उद्यमियों में अत्याधिक रोष व्याप्त है एवं उच्चाधिकारियों द्वारा भी गहरी अप्रसन्नता व्यक्त की जा रही है।

इस सम्बन्ध में आपसे अनुरोध है कि कृपया उक्त एकत्रित कूड़े को तत्काल साफ कराये जाने एवं कूड़ाघर बनाये जाने हेतु वार्ड के अन्तर्गत चयनित स्थल पर कूड़ा घर बनाये जाने हेतु आवश्यक कार्यवाही सुनिश्चित कराने का कष्ट करें। यहाँ यह भी अवगत कराना है कि उक्त प्रकरण में आई0जी0आर0एस0 के माध्यम से इस कार्यालय में शिकायतें भी प्राप्त हो रही है।

भवदीय

(आर0एस0यादव)

उप महाप्रबन्धक(सिविल)

पत्रांक सं० 1609(i-ix)/यूपीसीडा/डी0जी0एम0(सि0)/सीडी-1/गा0बाद  
प्रतिलिपि:-

दिनांक 11/11/25

o/c

1. मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
2. जिलाधिकारी महोदय, जनपद-गाजियाबाद को सूचनार्थ।
3. नगर आयुक्त महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
4. अपर मुख्य कार्यपालक अधिकारी महोदय, यूपीसीडा, कानपुर को अवलोकनार्थ।
5. प्रधान महाप्रबन्धक, महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
6. मुख्य अभियन्ता महोदय, नगर निगम, गाजियाबाद को सूचनार्थ।
7. महाप्रबन्धक(सिविल), महोदय, यूपीसीडा, कानपुर को सूचनार्थ।
8. क्षेत्रीय प्रबन्धक, यूपीसीडा, गाजियाबाद को सूचनार्थ।
9. श्री सोनू कुमार पाण्डेय, प्रबन्धक(सिविल) निर्माण खण्ड-प्रथम, यूपीसीडा, गाजियाबाद को आवश्यक कार्यवाही हेतु।

(आर0एस0यादव)

उप महाप्रबन्धक(सिविल)

o/c

**UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT  
AUTHORITY**

Office of the Deputy General Manager (Civil)  
Construction Division–I  
Building No. A-03, UPSIDA Residential Colony  
Sector-16, Shastri Nagar  
Ghaziabad – 201001  
Phone: 0120-2791512  
E-mail: cd1@upsida.co.in  
GSTIN: 09AAALU1000G1ZF

**The Municipal Health Officer,  
Municipal Corporation, Ghaziabad.**

**REMINDER**

Letter No.: 1609 (i–ix)/UPSIDA/DGM(C)/CD-1/Gzb      Dated: 11/11/2025

**Respected Sir,**

Kindly refer to this office letter No. 1497 dated 27.10.2025, whereby it was informed that in the industrial area Sahibabad Site-4, Ghaziabad, developed by the Authority, the residents of Village Kadkad Model are dumping garbage within the said industrial area. In this regard, a site within the industrial area had also been identified for the Municipal Corporation, Ghaziabad, and a site inspection was conducted accordingly. It is submitted that due to the dumping of garbage by the villagers within the industrial area and the failure of the Municipal Corporation, Ghaziabad, to lift the garbage in a timely manner, the situation becomes grave and

alarming. Consequently, there is widespread resentment among the industrial entrepreneurs of the area, and serious displeasure has also been expressed by higher authorities.

In this connection, you are hereby requested to ensure immediate clearance of the accumulated garbage and to take necessary action for the construction of a designated garbage collection site at the location identified within the concerned ward. It is further brought to your notice that complaints in the said matter are also being received in this office through the IGRS portal.

Yours faithfully,

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

Letter No.: 1609 (i-ix)/UPSIDA/DGM(C)/CD-1/Gzb      Dated: 11/11/2025

**Copy to:**

1. The Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
2. The District Magistrate, District Ghaziabad – for information.
3. The Municipal Commissioner, Municipal Corporation, Ghaziabad – for information.
4. The Additional Chief Executive Officer, UPSIDA, Kanpur – for kind perusal.
5. The General Manager, UPSIDA, Kanpur – for information.
6. The Chief Engineer, Municipal Corporation, Ghaziabad – for information.
7. The General Manager (Civil), UPSIDA, Kanpur – for information.
8. The Regional Manager, UPSIDA, Ghaziabad – for information.

9. Mr. Sonu Kumar Pandey, Manager (Civil), Construction Division-I, UPSIDA, Ghaziabad – for necessary action.

//SD//

(R.S. Yadav)

Deputy General Manager (Civil)

//TRUE TRANSLATED COPY//

VAKALATNAMA  
BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI  
M.A. No. 67 of 2024  
IN  
ORIGINAL APPLICATION NO. 659 OF 2023

IN THE MATTER OF:  
Ashish Rawal

... Applicant

Versus

State of UP & Ors.

KNOW ALL to whom these present shall come that I/We Uttar Pradesh State Industrial Development Respondents-  
The above named Respondent No.8 do hereby appoint

[SAKSHI KAKKAR]  
ADVOCATE ON RECORD  
SUPREME COURT OF INDIA

Authorizy

B-11 (GF), GREATER KAILASH ENCLAVE-1, NEW DELHI-110048

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried to hear and also in the appellate Court including High Court to payment of fees separately for each court by me/us.  
To sign, file verify and present pleadings, appeals cross-objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said cause.

To take execution proceedings.

The deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be conferred to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it do so and to sign the Power of Attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by the/us to intents and purposes And I/We undertake that I/we or my/our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called.

And I/we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. the adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and remain himself.

And I/we the undersigned do hereby agree that in the event of the whole of part of the fees agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/we hereby agree that once the fee is paid. I/we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three year of part thereof.

IN WITNESS WHEREOF I/we do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 15th day January, 2026. Accepted subject to the terms of fees.

*Sakshi*  
[SAKSHI KAKKAR]  
ADVOCATE  
Enrolment No.D/2647/2010  
Mobile No.9811116227

*Apni*

*Client*

ADV. SAKSHI KAKKAR  
A.O.R. - 2481  
SUPREME COURT OF INDIA  
B-11 Ground Floor, Greater Kailash  
Enclave - 1, New Delhi - 110048

